

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 210 of 2014

Dated: 12th August, 2015

In the matter of:

Indian Wind Power Association
Maharashtra State Council ... Appellant(s)

Versus

Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)

ORDER

Bench not assembled today.

Batch of Appeals is posted for hearing on **24th September, 2015.**

Court Master

rkt